



2026:AHC-LKO:18943-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

FIRST APPEAL No. - 103 of 2023

Mahendra Kumar Pandey

.....Appellant(s)

Versus

Smt. Antima Pandey

.....Respondent(s)

Counsel for Appellant(s)	: Vishal Kumar Yadav, Ambika Prasad Mishra, Shailendra Kumar Singh, Suneel Kumar
Counsel for Respondent(s)	: Rajiva Dubey, Abhinav Mishra, Ganga Prasad Mishra

Court No. - 1

**HON'BLE RAJAN ROY, J.
HON'BLE AMITABH KUMAR RAI, J.**

(C.M. Application No.20 of 2026)

This is an application for withdrawal of the first appeal.

Heard.

Sri Shailendra Kumar Singh, learned counsel for the appellant presses the application for withdrawal of first appeal filed by the appellant. The application is supported by affidavit of the appellant. It is informed that parties have entered into a compromise and consequent thereto proceedings under Section 13 of the Hindu Marriage Act, 1955 have been initiated for divorce by mutual consent.

In view of the above, the application is allowed and first appeal is dismissed as withdrawn.

(Amitabh Kumar Rai,J.) (Rajan Roy,J.)

March 16, 2026

Shanu/-